

DIVISION BENCH

S-4

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/183(KB)2022  
IA(I.B.C)/1225(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	INDIAN OVERSEAS BANK VS KRISH ISPAT COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr.Aditya Gooptu ,Adv. ] For the RP

**ORDER**

1. Ld.Counsel for the RP present.
2. **IA(I.B.C)/1225(KB)2024**
  - i. This IA has been filed by the RP placing on record 3<sup>rd</sup> Progress Report, which is at page 16 to 40 and this application is duly supported an affidavit of RP at Page 13 to 15.
  - ii. This Progress report is taken on record and IA is accordingly allowed and disposed of.
3. Post the matter on **23/07/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

PJ